

(c) what is the landed cost of this imported sugar;

(d) whether it is a fact that domestic mills are offering stocks for PDS at prices lower than the landed imported price; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) No, Sir.

(b) to (e): In view of (a) above, the question does not arise.

Fall in Production of Edible Oils

4167. SHRI K. KALAVENKATA RAO: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the production of edible oils fell from 250 lakh tonnes in 1996-97 to 237 lakh tonnes in 1997-98;

(b) if so, the steps being taken to meet the shortfall; and

(c) the measures being taken to contain the recent spurt in the price of edible oils?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) The production of edible oilseeds, not edible oils, fell from 249.80 lakh MTs in 1996-97 to 236.89 lakh Mts in 1997-98

(b) Some of the steps taken/being taken to augment the production of oilseeds, and hence of edible oils, to meet the shortfall, are, providing essential assistance through the oil-seeds production programme (OPP) of the Government of India to the States for production and distribution of quality seeds, plant protection measures including supply of plant protection chemicals and equipments, organising demonstration of advanced technology, assistance for oil palm development,

better incentives to producers through fixation of minimum support price of major oilseeds etc.

(c) The important measures taken by the Government to contain the recent spurt in the price of edible oils are;

(i) Import of all edible oils barring coconut oil, palm kernel oil RBD palm oil and RBD palm stearing continue to be on OGL list.

(ii) Basic import duty of edible oils on OGL list has been reduced from 20% to 10% (the 5% surcharge remaining unchanged).

(iii) STC has been authorised to import 1.5 lakh MT of RBD palmolein for supply through PDS during August-November '98.

(iv) Government has decided to allow import of one million MT of soyabean.

(v) To improve the availability of mustard oil for direct consumption, the use of expeller mustard oil in vanaspati has been reduced from 30% to 10% maximum

Financial Assistance to Sugar Mills from Sugar Development Fund

4168. SHRI BHAGABAN MAJHI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the names of the sugar mills which have received financial assistance from the Sugar Development Fund for modernisation/expansion during each of the last three years, State-wise;

(b) the names of the mills which could not utilise the assistance, mill-wise; and

(c) the action taken by Government against such sugar mills?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) The names of Sugar Mills which have been sanctioned financial assistance from the

Sugar Development Fund (SDF) for modernisation/expansion during each of the last three years, State-wise are given in the Statement I (See below).

(b) and (c) The Mills which have been released both the instalments of their loan till date, are listed in Statement II (See below), while the Mills which have been disbursed only one instalment till date, are listed in Statement III (See below). The remaining nine Mills, which have been sanctioned loans from the SDF and have not been disbursed any instalment, are listed in Statement IV (See below).

After sanction of a loan, the Sugar Mills are required under the rules to complete considerable documentation before disbursement of the first instalment. Also, the loan is disbursed in two instalments—the second instalment being released only after due certification of full utilisation of the first instalment. Thus, there is a considerable gap between the date of sanction of the loan and the disbursement of the final instalment.

All the nine cases for which no disbursement has been made, were sanctioned loans in 1997-98. There has been no undue delay in the disbursement of these loans.

Statement I

Year: 1995-96

| S. No. | Name of the Sugar Factory |
|--------|---------------------------|
|--------|---------------------------|

ANDHRA PRADESH

1. M/s. K.C.P. Ltd., Vuyyuru, Distt. Krishna

BIHAR

2. M/s. Vishnu Sugar Mills Ltd., Gopalganj, Distt. Gopalganj

MAHARASHTRA

3. M/s. Daulat Shetkari SSK Ltd., Chandgad, Distt. Kolhapur.
4. M/s. Kisanveer Satara SSK Ltd., Kisanveer Nagar, Distt. Satara.

| S. No. | Name of the Sugar Factory |
|--------|---------------------------|
|--------|---------------------------|

5. M/s. Kannad SSK Ltd., Mahatma Phulenagar, Tal. Kannad, Dt. Aurangabad
6. M/s. Bhima SSK Ltd., Madhukarnagar-Patas, Tal. Daund, Distt. Pune.

UTTAR PRADESH

7. M/s. Pratappur Sugar & Industries Ltd., Pratappur, Distt. Deoria.
8. M/s. K.M. Sugar Mills Ltd., Motinagar, Distt. Faizabad.
9. M/s. Shervani Sugar Syndicate Ltd., Neoli, Distt. Etah.
10. M/s. Khalilabad Sugar Mills Pvt. Ltd., Khalilabad, Distt. Basti.

Year: 1996-97

GUJARAT

1. M/s. Shree Kamrej Vibhag Sahakari Khand Udyog Mandli Ltd., Tal. Kamrej Distt. Surat

HARYANA

2. M/s. The Saraswati Sugar Mills, Yamunanagar.

KARNATAKA

3. M/s. The Pandavapura SSK Ltd., Pandavapura, Distt. Mandya.

MAHARASHTRA

4. M/s. Shree Pandurang SSK Ltd., Shreepur, Tal. Malshiras, Distt. Solapur.

UTTAR PRADESH

5. M/s. Balrampur Chini Mills Ltd., Balrampur, Distt. Gonda.
6. M/s. Rosa Sugar Works, Rosa, Distt. Shahjahanpur.
7. M/s. United Provinces Sugar Co. Ltd., Seorahi, Distt. Padrauna.
8. M/s. DSM Sugar (Kashipur) Ltd., Kashipur, Distt. Udham Singh Nagar.
9. M/s. Balrampur Chini Mills Ltd., Babhnan, Distt. Gonda
10. M/s. Govind Nagar Sugar Ltd., Walterganj, Distt. Basti.

S.No. Name of the Sugar Factory

Year: 1997-98

GUJARAT

1. M/s. Sahakari Khand Udyog Mandli Ltd., Gandevi, Distt. Valsad.

HARYANA

2. M/s. The Saraswati Sugar Mills, Yamunanagar (Sanction for second loan)

KARNATAKA

3. M/s. Vanivilasa Coop. Sugar Factory Ltd., Hiriya, Distt. Chitradurga.
4. M/s. Ugar Sugar Works, Ugarkhurd, Distt. Belgaum.

MAHARASHTRA

5. M/s. Yeshwant SSK Ltd. Chintamaninagar, Theur, Heveli, Distt. Pune.
6. M/s. Indapur SSK Ltd., Mahatma Phulenagar, Tal. Indapur, Distt. Pune.
7. M/s. Ajinkyatara SSK Ltd., Distt. Satara.
8. M/s. Vighnahar SSK Ltd., Nivrutinagar, Tal. Junnar, Distt. Pune.
9. M/s. Chandrabhaga SSK Ltd., Bhalwani, Tal. Pandharpur, Distt. Solapur.

PUNJAB

10. M/s. Rana Sugars Ltd., Butter Savian, Teh. Baba-Bakala, Distt. Amritsar.

UTTAR PRADESH

11. M/s. Khalilabad Sugar Mills Pvt. Ltd., Khalilabad, Distt. Basti.
12. M/s. Gobind Sugar Mills Ltd., Aira Estate, Distt. Lakhimpur-Kheri
13. M/s. Bajaj Hindustan Ltd. Paliakalan, Distt. Lakhimpur-Kheri
14. M/s. Bajaj Hindustan Ltd., Golegokaramath, Distt. Lakhimpur-Kheri

S.No. Name of the Sugar Factory

15. M/s. Basti Sugar Mills Co. Ltd., Basti, Distt. Basti.
16. M/s. DSM Sugar Rauzagaon, Distt. Barabanki.
17. M/s. Seksaria Biswan Sugar Factory Ltd., Biswan, Distt. Sitapur.
18. M/s. Kisan Sahkari Chini Mills Ltd. Nanauta, Distt. Saharanpur.
19. M/s. Sarjoo Sahkari Chini Mills Ltd., Belrayan, Distt. Lakhimpur-Kheri.
20. M/s. Kisan Sahkari Chini Mills Ltd., Sampurnanagar, Distt. Lakhimpur-Kheri

Statement II

Cases where both the Instalments have been released till date

S.No. Name of the Sugar Factory

UTTAR PRADESH

1. M/s. Balrampur Chini Mills Ltd., Unit-Babhnai, Distt. Gonda.
2. M/s. Khaliabad Sugar Mills Ltd., Khalilabad, Distt. Basti
3. M/s. Govind Nagar Sugars Ltd. Walterganj, Distt. Basti
4. M/s. Pratappur Sugar & Industries Ltd. Pratappur, Distt. Deoria
5. M/s. Balrampur Chini Mills Ltd., Unit-Balrampur, Distt. Gonda
6. M/s. Shervani Sugar Syndicate Ltd., Neoli, Distt. Etah
7. M/s. K.M. Sugar Mills Ltd., Motinagar, Distt. Faizabad.
8. M/s. Rosa Sugar Works, Rosa Distt. Shahjahanpur.
9. M/s. DSM Sugar, Kashipur, Distt. Nainital.
10. M/s. United Provinces Sugar Co. Ltd., Seorahi, Distt. Pandrauna.
11. M/s. Basti Sugar Co. Ltd., Basti, Distt. Basti.
12. M/s. Gobind Sugar Mills Ltd., Aira Estate, Distt. Lakhimpur-Kheri

ANDHRA PRADESH

13. M/s. K.C.P. Sugar & Industries Corporation Ltd., Vuyyuru, Distt Krishna

KARNATAKA

14. M/s. Pandavapura SSK Ltd., Pandavapura, Distt. Mandya

MAHARASHTRA

15. M/s. Pandurang SSK Ltd., Shreepur, Distt. Solapur.
16. M/s. Daulat SSK Ltd. Chandgad, Distt. Kolhapur.
17. M/s. Kannad SSK Ltd., Kannad, Distt. Aurangabad.
18. M/s. Bhima SSK Ltd., Patas, Distt Pune.
19. M/s. Kisanveer Satara SSK Ltd., Kisanveer Nagar, Distt Satara.
20. M/s. Indapur SSK Ltd., Indapur, Distt Pune.
21. M/s. Yeshwant SSK Ltd., Chintamaninagar, Theur.

BIHAR

22. M/s. Vishnu Sugar Mills Ltd., Gopalganj, Distt. Gopalganj.

HARYANA

23. M/s. Saraswati Sugar Mills Ltd., Yamunanagar.

GUJARAT

24. M/s. Shree Kamrej Vibhag Sahakari Khand Udyog Mandal Ltd., Kamrej, Distt. Surat
25. M/s. Sahakari Khand Udyog Mandli Ltd., Gandevi, Distt. Valsad.

Statement III

Cases where only one Instalment have been released till date

HARYANA

1. M/s. Saraswati Sugar Mills Ltd., Yamunanagar.

MAHARASHTRA

2. M/s. Ajinkyatara SSK Ltd., Satara,
3. M/s. Vighnagar SSK Ltd., Distt. Pune
4. M/s. Chandrabhaga SSK Ltd., Bhalwani, Tal. Pandharpur

UTTAR PRADESH

5. M/s. DSM Sugar, Rauzagaon, Distt. Barabank.
6. M/s. Kisan Sahkari Chini Mills Ltd., Nanauta, Distt Saharanpur.

Statement IV

Cases where no releases have been made till date

KARNATAKA

1. M/s. Ugar Sugar Works Ltd., Ugar-Khurd, Distt Belgaum.
2. M/s. Vanivilasa Coop. Sugar Factory Ltd., Chitradurga.

PUNJAB

3. M/s. Rana Sugars Ltd., Butter Sevan (Baba-Bakala), Distt. Amritsar.

UTTAR PRADESH

4. M/s. Sarjoo Sahkari Chini Mills Ltd., Belrayan, Distt. Lakhimpur-Kheri.
5. M/s. Kisan Sahkari Chini Mills Ltd., Sampurnanagar, Distt. Lakhimpur-Kheri.
6. M/s. Khalilabad Sugar Mills Pvt. Ltd., Distt. Basti
7. M/s. Bajaj Hindustan Ltd., Golagokarannath, Distt. Lakhimpur-Kheri
8. M/s. Bajaj Hindustan Ltd., Paliakalan, Distt. Lakhimpur-Kheri.
9. M/s. Seksaria Biswan Sugar Factory Ltd., Biswan, Distt. Sitapur.